NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/22/2016

NAME OF THE PETITIONER(S)

: Anand P. Fredrick

NAME OF THE RESPONDENT(S)

: Coromandel Indag Products India Limited and Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

1. S. mano Thumar.

coursel for petitioners

(For B. Dhanares)

ORDER

Shri B Dhanraj, counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner is directed to serve private notice to R2 to R5 and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on 18.11.2016 at 10.30 A.M.

(Ch. Mohd.Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)